

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2017
IA(I.B.C)/308(KB)2022, IA(I.B.C)/1251(KB)2022,
IA(I.B.C)/1096(KB)2021, IA(I.B.C)/309(KB)2022,
IA(I.B.C)/753(KB)2021, IA(I.B.C)/1175(KB)2020,
IA(I.B.C)/873(KB)2021, IA(I.B.C)/646(KB)2021,
I.B.C)/701(KB)2021, IA(I.B.C)/673(KB)2021,
IA(I.B.C)/476(KB)2021, IA(I.B.C)/875(KB)2021,
IA(I.B.C)/694(KB)2020, IA(I.B.C)/1053(KB)2020,
COMP.APPL/914(KB)2020, IA(I.B.C)/1272(KB)2020,
IA(I.B.C)/777(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	GUJRAT NRE COKE LTD.
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For the Applicant in IA(I.B.C)/1053(KB)2020
Mr. Sariful Haque, Adv.]
Mr. Arindam Paul, Adv.]

Mr. Sidhartha Sharma, Adv.] For the Respondent in IA(I.B.C)/1053(KB)2020
Mr. Rishav Dutt, Adv.]
Mr. Aman Kataruka, Adv.]

Mr. Sumit Binani, Liquidator] For the Liquidator

Ms. Deblina Lahiri, Adv.] for SBI in IA 309 of 2020
Ms. M. Sharma, Adv.

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/777(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 39 onwards and this application is supported by an affidavit at page 36 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/777(KB) 2024 is allowed and disposed of.**

3. A copy of the Supplementary Affidavit affirmed on 28.12.2023 be handed over to Ld. Counsel for the Applicant. In the event, the same has been dealt with, list this matter on **16.05.2024**.
4. **IA(I.B.C)/1053(KB)2020:**
 - a. List this matter on **16.05.2024 at 02:30 P.M.**
5. **IA(I.B.C)/1251(KB)2022:**
 - a. This is an application for placing on record the Progress Report which is placed at page 11 onwards and this application is supported by an affidavit at page 35 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/1251(KB) 2022 is allowed and disposed of.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)